GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 224 TO BE ANSWERED ON 25.4.2016

PROMOTION AND MARKETING OF TRIBAL PRODUCTS

224. SHRI B. SRIRAMULU: SHRI FEROZE VARUN GANDHI: SHRI ANURAG SINGH THAKUR: SHRI ABHISHEK SINGH: SHRI RAMSINH RATHWA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) the details of the schemes under implementation for the marketing and promotion of tribal products/produce's and artefacts;
- (b) whether there is any proposal for online retailing of these products and if so, the details thereof;
- (c) the details of the schemes and the measures introduced for the aforesaid cause and achievements thereof during the last three years, State/UT-wise;
- (d) whether the Integrated Tribal Development Agency (ITDA) has been established for the welfare of tribals in the country and if so, the details thereof;
- (e) the details of welfare measures taken up by ITDA in various tribal areas along with financial assistance earmarked and disbursed during the said period, State/UT wise; and
- (f) whether the Union Government has received any proposal from the State Government of Karnataka for inclusion of Ballary Block in ITDA and if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER FOR TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) The Ministry of Tribal Affairs implement a scheme viz. "Institutional Support for Development & Marketing of Tribal Products / Produce" under which this Ministry extends Grants-in-Aid to the Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) and State Tribal Development Cooperative Corporations (STDCCs), Minor Forest Produce (Trading and Development) Federations (MFPTDFs) etc, for undertaking the activities of Market Intervention, Training and Skill Upgradation, R&D Activity, Supply Chain Infrastructure Development and Trade Information System etc. for the marketing and promotion of tribal products/produce's and artefacts.

(b)& (c) TRIFED has got its own ecommerce portal for online sale of tribal products which is attached to their website <u>www.tribesindia.com</u>. TRIFED has also made an arrangements for online sales of tribal products w.e.f. 07.04.2015. Tribal products amounting to Rs. 2.62 lakhs were sold through e-commerce portal upto March, 2016.

(d): A statement indicating the number of ITDA / ITDPs in the States / UTs is at Annexure-I.

(e): The Ministry of Tribal Affairs is implementing Special Area Programmes viz. Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) of the Constitution. Under these programmes, financial assistance is provided to State Governments against their proposal for the welfare of STs relating to education, health, livelihood, agriculture, irrigation, skill development, housing, roads, electricity, sanitation, clean drinking water etc. Implementation of these welfare activities are carried out by State Governments through various implementing agencies including ITDAs / ITDPs. Statements showing funds allocated and released to State Governments/ UTs under the above programmes during the last three years is at **Annexure-II** for SCA to TSP and at **Annexure-III** for Grants under Article 275(1) of the Constitution of India.

(f) A proposal was received in this Ministry for identifying Bellary as ITDP district. However, as this was incomplete, Government of Karnataka was requested for furnishing deficient information.

Statement referred to in reply to part (d) of LSUSQ No. 224 for 25.4.2016 regarding "Promotion and Marketing of Tribal Products"

Statement showing the number of Integrated Tribal Development Projects (ITDPs)							
/ Integrated Tribal Development Agencies (ITDAs) in States / UTs							

S.No.	States/U.T.s	No. of ITDPs/ITDAs			
1.	Andhra Pradesh including Telangana	8*			
2.	Assam	19			
3.	Jharkhand	14			
4.	Gujarat	9			
5.	Himachal Pradesh	5			
6.	Karnataka	5			
7.	Kerala	7			
8.	Madhya Pradesh	31			
9.	Chhattisgarh	19			
10.	Maharashtra	16			
11.	Manipur	5			
12.	Odisha	22*			
13.	Rajasthan	5			
	Sikkim	4			
15.	Tamil Nadu	9			
16.	Uttar Pradesh	1			
17.	West Bengal	12			
	Union Territory				
18.	Andaman & Nicobar Islands	1			
19.	Daman & Diu	1			
	Total	193			

(*Indicates ITDA)

Annexure referred to in reply to part (e) of LSUSQ No. 224 for 25.4.2016 regarding "Promotion and Marketing of Tribal Products"

(Rupees in lakh) 2013-14 2015-16 2014-15 S.N. States Allocation Released Allocation Released Allocation Released 1 Andhra Pradesh 5789.00 5789.00 2937.82 2937.82 3500.00 3500.00 2 1788.59 1788.59 5844.00 5844.00 Assam 6563.63 6563.63 3 Bihar 1306.00 0.00 403.00 403.00 1368.26 1368.26 4 9478.00 9478.00 9826.50 9826.50 10809.64 10809.64 Chhattisgarh 5 Goa 237.00 0.00 0.00 0.00 0.00 0.00 10382.74 10382.74 10566.50 10566.50 6 Gujarat 8448.00 8448.00 7 **Himachal Pradesh** 1768.00 1768.00 997.99 997.99 475.00 475.00 8 J & K 1702.41 2000.00 2000.00 2163.00 0.00 0.00 9 Jharkhand 12187.00 12187.00 9571.11 9571.11 10000.00 10000.00 10 Karnataka 2471.00 2471.00 3000.00 3000.00 4370.00 4370.00 549.00 530.00 357.50 357.50 11 Kerala 549.00 530.00 17525.00 Madhya Pradesh 17525.00 15274.22 15274.22 11501.21 12 11501.21 Maharashtra 13 7728.00 7728.00 11726.18 11726.18 12514.91 12514.91 14 Manipur 1583.00 1581.90 1118.00 1118.00 1100.00 1100.00 Odisha 13321.00 13321.00 14925.04 14925.04 14728.52 14728.52 15 Rajasthan 8377.00 8377.00 8822.04 8822.04 10190.00 10190.00 16 17 Sikkim 437.00 437.00 520.25 520.25 353.00 353.00 18 Tamil Nadu 651.00 651.00 217.33 217.33 0.00 0.00 19 Telangana 0.00 0.00 3541.00 3541.00 4000.00 4000.00 20 Tripura 2145.00 2102.10 1183.94 1183.94 2400.07 2400.07 21 Uttarakhand 198.00 139.60 805.83 805.83 0.00 0.00 22 Uttar Pradesh 894.00 0.00 697.79 697.79 905.51 905.51 23 West Bengal 4512.00 4181.36 5730.00 5730.00 6233.00 6233.00 Total 108330.63 105000.00 103999.37 103999.37 113217.12 113217.12

Statement showing of funds allocated and released under SCA to TSP during the last three years (as on 31.3.2016)

Annexure-III

Annexure referred to in reply to part (e) of LSUSQ No. 224 for 25.4.2016 regarding "Promotion and Marketing of Tribal Products"

Statement showing funds allocated & released under grants under Article 275 (1) of the Constitution of India last three years (as on 31.3.2016) (Runcos in Lakh)

(Rupees in Lakh)									
S.N.	States	2013-14		2014-15		2015-16			
•		Allocation	Released	Allocation	Released	Allocation	Released		
1.	2.	3.	4.	5.	6.	7.	8.		
1	Andhra Pradesh	6958.00	350.00	2969.20	2139.00	5500.00	5500.00		
2	Arunachal Pradesh	972.00	832.19	1074.12	1880.40	3000.80	3000.80		
3	Assam	4587.00	3540.25	4383.47	0.00	0.00	0.00		
4	Bihar	1055.00	0.00	1508.31	586.00	0.00	0.00		
5	Chhattisgarh	9174.00	9172.11	8826.06	10778.00	11904.31	11904.31		
6	Delhi	0.00	0.00	100.00	65.00	0.00	0.00		
7	Goa	225.00	0.00	168.46	0.00	400.00	400.00		
8	Gujarat	10371.00	10275.69	10062.93	8592.45	11680.00	11680.00		
9	Himachal Pradesh	474.00	474.00	442.51	190.99	523.20	523.20		
10	Jammu & Kashmir	1529.00	1146.75	1685.17	0.00	2000.00	2000.00		
11	Jharkhand	9826.00	9280.40	9755.84	9873.00	12202.96	12202.96		
12	Karnataka	4800.00	4800.00	4794.94	4880.40	6300.00	6300.00		
13	Kerala	510.00	510.00	547.14	748.94	1085.44	1085.44		
14	Madhya Pradesh	16950.00	15793.47	17284.82	17321.42	14845.15	14845.15		
15	Maharashtra	11889.00	12489.00	11860.66	11701.29	13374.00	13374.00		
16	Manipur	1031.00	1031.00	1018.73	1600.00	1216.00	1216.00		
17	Meghalaya	2762.00	2924.38	2884.26	2334.03	1507.68	1507.68		
18	Mizoram	1162.00	1133.61	1169.24	1877.78	3617.37	3617.37		
19	Nagaland	2454.00	2886.93	1930.81	2067.15	5469.34	5469.34		
20	Odisha	11284.00	14706.50	10823.06	12728.22	15200.00	15200.00		
21	Rajasthan	9838.00	9437.80	10425.59	9755.92	11000.00	11000.00		
22	Sikkim	284.00	302.90	232.88	370.30	1250.30	1250.30		
23	Tamil Nadu	901.00	901.00	896.81	639.60	852.80	852.80		
24	Telangana	0.00	0.00	3709.26	3894.40	6090.00	6090.00		
25	Tripura	1375.00	1355.00	1316.74	1218.99	1600.68	1600.68		
26	Uttar Pradesh	1659.00	0.00	1280.01	743.49	1514.74	1514.74		
27	Uttarakhand	356.00	267.00	329.41	1530.36	92.02	92.02		
28	West Bengal	6104.00	6104.00	5977.55	5747.00	7000.00	7000.00		
Total		118530.00	109713.98	117457.98	113264.13	139226.79	139226.79		